

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2824  
ANSWERED ON 19.03.2021

**SALIENT FEATURES OF SVAMITVA SCHEME**

2824. #Dr. Anil Jain:

Will the Minister of **PANCHAYATI RAJ** be pleased to state:

- (a) the salient features of SVAMITVA scheme;
- (b) whether this scheme would help to streamline planning and collection of revenue, ensuring clarity on property rights and in resolving property disputes in rural areas;
- (c) if so, the details thereof;
- (d) whether there is any plan to map rural abadi areas using latest surveying technology using drones under SVAMITVA scheme, if so, the details thereof; and
- (e) by when the final shape would be given to the system of streamlining planning and collection of revenue in rural areas under the SVAMITVA scheme and the details of estimated cost therefor?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ  
(SHRI NARENDRA SINGH TOMAR)

(a) to (e) SVAMITVA Scheme aims to provide the 'Record of Rights' to village household owners possessing houses in un-surveyed inhabited areas in villages with issuance of legal ownership cards (Property cards/Title deeds). It helps in establishment of clear ownership of property by mapping of land parcels using drone technology with the collaborative efforts of the Ministry of Panchayati Raj, State Revenue Department, State Panchayati Raj Department and Survey of India. The Scheme envisages to facilitate monetisation of properties leading to ease of securing bank loans, reducing property related disputes, comprehensive village level planning and determination of property tax, which would accrue to the Gram Panchayats directly in States where it is devolved. The Scheme aims to cover all the villages across the country by 2025 with estimated cost of Rs. 566.23 crores. The State Governments can leverage the data/information generated through drone survey including the property cards in streamlining planning and collection of revenue in rural areas.

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